

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. IA 1861/2020 in C.P. (IB)/343(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

NAME OF THE PARTIES:- IA 1861/2020 Ashok Kumar Agarwal
...Applicant
IN THE MATTER OF
Prabhat Steel Treders Pvt Ltd
Vs.
Shree Sai Steel Industries Pvt Ltd

Section: 60(5), U/s 9 of Insolvency and Bankrutpcy Code, 2016

ORDER

IA 1861 of 2020:- Counsel, Chandresh Rao appeared for the Applicant.

List this matter on **16.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)